

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 5256/2025

[Arising out of impugned final judgment and order dated 16-01-2025 in WP No. 3220/2024 passed by the High Court of Judicature at Bombay at Goa]

GIRISH CHODANKAR

Petitioner(s)

VERSUS

THE SPEAKER, STATE LEGISLATIVE ASSEMBLY
OF GOA & ORS.

Respondent(s)

FOR ADMISSION

Date : 07-03-2025 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SANJAY KUMAR

For Petitioner(s) Mr. Muhammad Ali Khan, Adv.
Mr. Omar Hoda, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Uday Bhatia, Adv.
Mr. Arjun Sharma, Adv.
Mr. Kamran Khan, Adv.
Ms. Gurbani Bhatia, Adv.
Ms. Jayanti Singh, Adv.
Mr. Abishek Jebaraj, AOR
Ms. A Reyna Shruti, Adv.
Ms. Shivani Sagar Kalra, Adv.

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Issue notice and tag with SLP (C) No. 5305/2022, titled
"Girish Chodankar vs. The Speaker Goa Legislative Assembly & Ors."

Notice will be served by all modes, including *dasti*.

Liberty is granted to the parties to move an application for
early hearing of the matter(s).

(BABITA PANDEY)
AR-CUM-PS

(ANJALI PANWAR)
COURT MASTER (NSH)